

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----
PETITION NUMBER : CP/110(CHE)/2022
NAME OF THE PETITIONER : S Rajkumar
**NAME OF THE RESPONDENT(S) : Lotus Eye Hospital and Institute Ltd &
8 Others**
UNDER SECTION : Sec 241, 242 of CA, 2013


ORDER

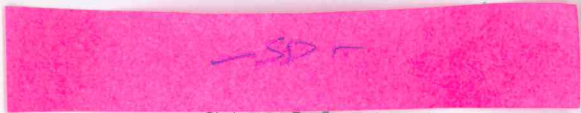
Ld. Counsel Mr. Manoj Gopal Krishnan for the Petitioner. Ld. Counsel Ms. Manjula Devi for R1 to R4.

R7 reportedly expired.

Written synopsis already filed.

List this petition before the Regular Bench for physical hearing on 10.01.2024.


VENKATARAMAN SUBRAMANIAM
Member (Technical)


SANJIV JAIN
Member (Judicial)

Phk